



## BENCH-I

108

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

LLP.A.No.119/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>rd</sup> November 2017, 10.30 A.M**

Name of the Company	Alps Tradecom.LLP		
Under Section	<b>60,61,62 LLP</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHAREEL MD. AKHTER, ADV. } 2. AKASH SHARMA, Pr.CS. } Applicants  
(Akash Sharma  
23.11.17)

## ORDER

Ld. Counsel for the petitioner filed List of Dates and Synopsis but the Synopsis contains only the prayers. There is no mention of the fact i.e. number of partners, their consent and Board Resolution passed by the concerned LLP. Petitioner is directed to file complete synopsis by supplementary affidavit.

List on 12/12/2017.

(Jinan K.R.)  
Member (J)

(V.P.Singh)  
Member (J)